

ing members of the Rajya Sabha have been duly elected to the said Committee:—

1. Shri Ajit P.K.Jogi
2. Shri Syed Sibtey Razi
3. Prof. Chandresh P. Thakur
4. Shri Virendra Verma
5. Shri Dipen Ghosh
6. Dr. G. Vijaya Mohan Reddy
7. Shri Pramod Mahajan.

iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 2nd May, 1990 adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1991, and do proceed to elect in accordance with the system of proportional representation by means of the single transferable vote, ten members from among the members of the House to serve on the said Committee."

2) I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—

1. Shri S.K.T. Ramachandran
2. Shri Khyomo Lotha
3. Shri Rajubhai A. Parmar
4. Shrimati Kailashpati

5. Kumari Sushila Tiria
6. Shri M. Vincent
7. Shri Raj Mohan Gandhi
8. Shri Ranjan Prasad Yadav
9. Shri Sangh Priya Gautam
10. Shri N.E. Balaram.

13.24 1/4 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

[English]

Fifth Report

SHRISIVAJIPATNAIK (Bhubaneswar): Sir, I beg to present the Fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.24 1/2 hrs.

CALLING ATTENTION TO MATTER OF
URGENT PUBLIC IMPORTANCE

[English]

Contract for Sale of 50 Mirage III aircraft
by Australia to Pakistan

SHRI SUDHIR GIRI (Contai): Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"That situation arising out of contract for sale of 50 Mirage III aircraft by Australia to Pakistan."

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): On April 15, 1990 the Australian Government signed a